

X

BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO. 121/2024/EZ

NATIONAL FEDERATION OF INDIAN ROAD
TRANSPORT WORKERS & ORS.

.....APPLICANT(S)

VERSUS

UNION OF INDIA & ORS.

..... RESPONDENT(S)

AFFIDAVIT FILED BY THE WEST BENGAL
POLLUTION CONTROL BOARD

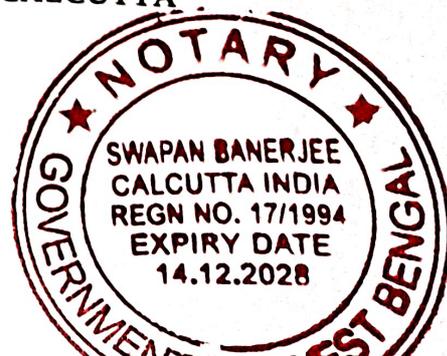
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Filed by



DIPANJAN GHOSH
ADVOCATE
HIGH COURT AT CALCUTTA



X

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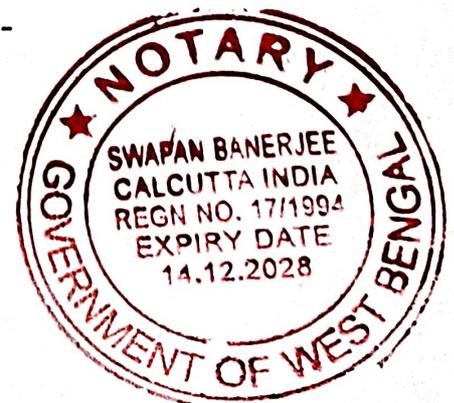
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AFFIDAVIT FILED BY THE WEST BENGAL
POLLUTION CONTROL BOARD.

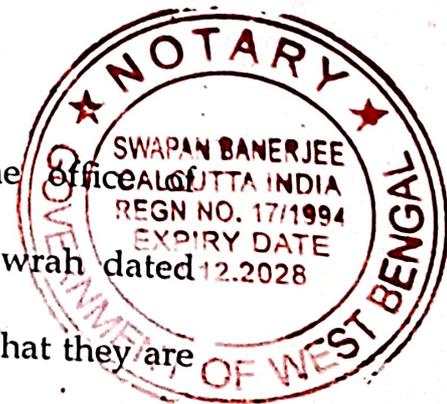
Most Respectfully Sheweth

I, Sri Swarup Kumar Mandal, son of Shri Barendra Mandal,
aged about 56 years, by Religion - Hindu, by Occupation-Service,
working for gain at West Bengal Pollution Control Board, having
office at 10A, Block- LA, Sector- III, Bidhannagar, Kolkata - 700
106, do hereby solemnly declare and say as follows:-



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01. That, I am the Chief Engineer, West Bengal Pollution Control Board (hereinafter will be referred to as the 'State Board') and I am well acquainted with the facts and circumstances of the case. I have been duly authorized by the Respondent No. 06, to affirm this Affidavit on its behalf and as such, I am competent to do so.
02. That, this affidavit is being affirmed in pursuant to the orders passed by this Hon'ble Tribunal dated 25.03.2025 and 26.05.2025.
03. That, it is humbly submitted before this Hon'ble Tribunal that on the basis of public complaint, the State Board officials inspected the site on 10.11.2022. Finding violation of environmental norms, the State Board issued certain directions upon M/s. Dankuni Railway Siding on 23.12.2022, one of which is to execute Bank Guarantee amounting to Rs. 20,00,000/- (Rupees Twenty Lakhs) as an assurance to comply with Board's direction as well as environmental norms.
04. That, thereafter, two letters were issued by the Office of Divisional Railway Manager, Eastern Railway, Howrah dated 10.01.2023 and 24.01.2023 to the State Board stating that they are



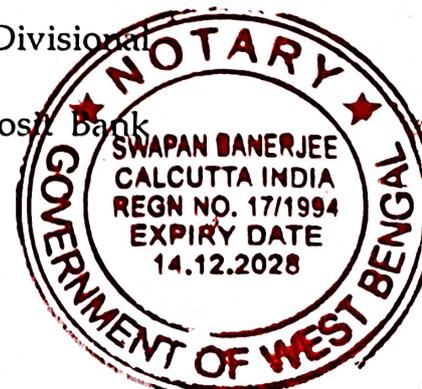
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committed to maintain hygienic environment at the Railway siding and requested to re-consider deposition of Bank Guarantee.

05. That, finding violation of environmental norms still persisting during inspection dated 02.12.2024, the State Board on 18.03.2025 once again issued direction to the office of Divisional Railway Manager, Eastern Railway, Howrah to comply with the State Board's order dated 23.12.2022.

06. That, the Divisional Railway Manager, Eastern Railway, Howrah vide letter dated 29.08.2023 mentioned that the State Board has accorded consent to exempt deposition of Bank Guarantee.

07. The State Board vide letter Memo No. 2243L/WPB-G(H)2024 dated 15.07.2025 explicitly stated to the Divisional Railway Manager, Eastern Railway, Howrah that the State Board has no official record wherein exemption of Bank Guarantee is accorded. The State Board once again directed the Divisional Railway Manager, Eastern Railway, Howrah to deposit Bank



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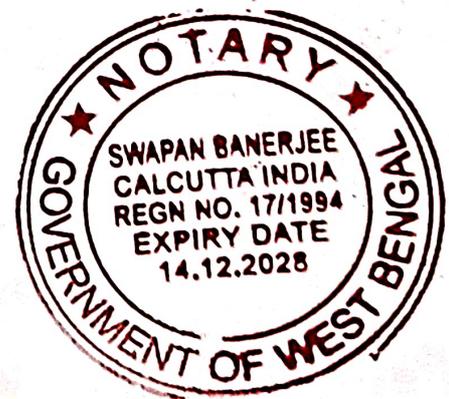
Guarantee to the State Board within 15 days of issuance of the said letter. Till date no such Bank Guarantee has been deposited to the State Board.

Copy of the letter of the State Board dated 15.07.2025 is annexed herewith and marked with letter "R".

08. It is therefore respectfully prayed that Hon'ble Tribunal may pass such order/orders as it deems fit and proper in the interest of justice.

S. L. Dey
D. P. Chakraborty
Advocate
WBPCB

Swarnaj Kumar Mandal
DEPONENT



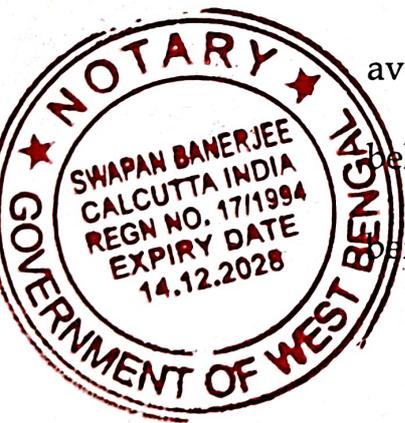
SL NO... 9

X

VERIFICATION

I, Sri Swarup Kumar Mandal, son of Shri Barendra Mandal, aged about 56 years, by Religion - Hindu, by Occupation-Service, working for gain at West Bengal Pollution Control Board, having office at 10A, Block- LA, Sector- III, Bidhannagar, Kolkata - 700 106, do hereby solemnly declare and say as follows:-

- 1. That, I am the Chief Engineer, West Bengal Pollution Control Board and I am well acquainted with the facts and circumstances of the instant Original Application.
- 2. That, the statements made in paragraph 1 of this affidavit is true to my knowledge and belief.
- 3. That, the statements made in paragraphs 2 to 7 of this affidavit are my information derived from the records available in the office of the State Board which I verily believe to be true and the rest are my respectful submission before this Hon'ble Tribunal.



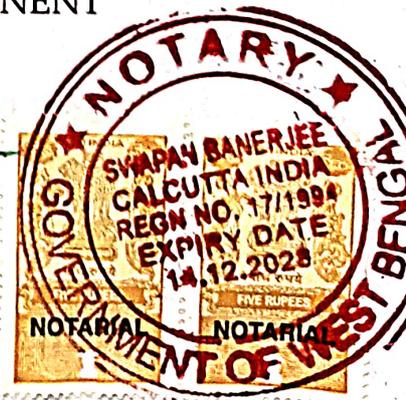
11 1 AUG 2025

Swarup Kumar Mandal

DEPONENT

Identified and corrected by me
Advocate *Dipankar Ghosh*
WBPCB
F/1154/2007

Solemnly affirmed and declare
before me on identification
Swapan Banerjee
SWAPAN BANERJEE
Notary Calcutta, India
Govt. of W.B. Regn. No. 17/1994
Calcutta City Courts' Bar
Association (2nd Floor)
Calcutta-700001





Memo No. : 2243L/WPB-G(II)2024

Date : 15/07/2025

To
The Divisonal Railway Manager,
Eastern Railway ,
DRM Office, Howrah-711101

Sub: Exemption of Bank Guarantee for pollution in Dankuni Railway Sidings
Ref: Your Letter dated 29.08.2023

Dear Sir,

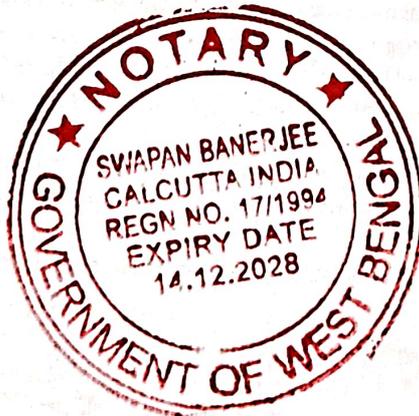
This is to inform you that with regard to the violation of pollution norms resulting health hazard issues of transport workers during the time spent by them for loading and unloading processs of coal, cement, stone chips at Dankuni Railway Yard , a direction was issued to your good office by WBPCB vide Memo 2184/1M-11/2009(Pt-V) dated 23.12.2022, for execution of Bank Guarantee amounting to Rs. 20,00,000/- (Rupees Twenty Lakhs) as an assurance to comply with Board's direction as well as environmental norms (copy enclosed).

Thereafter, letters were issued from your good office on 10.01.2023 and 24.01.2023 to re-consider imposition of Bank Guarantee.(copy enclosed)

On 18.03.2025, direction was again issued by the State Board to your good office to comply with Board's letter dated 23.12.2022 (copy enclosed).

In your letter dated 29.08.2023, you have mentioned that this office has accorded consent to exempt deposition of Bank Guarantee.(copy enclosed). This office has no such record wherein exemption from deposition of Bank Guarantee is accorded.

So, your good office is once more directed to deposit the Bank Guarantee to this office within fifteen days.



Member Secretary

o/c →

- & -

EASTERN RAILWAY
Howrah Division

COM/GR/CTO-CTE/WB/DKAE/HW/H

Date: 10.01.2023

Chief Engineer
Operation & Execution Cell
West Bengal Pollution Control Board.

Sub:- Compliance to the directions given by WBPCB dtd. 23.12.2022 regarding dust pollution at DKAE.

Ref: (i) Memo no. 2184 (01)-1M-11/2009 (Pt-V) dtd. 23.12.2022.

(ii) Letter issued by National Federation of Indian Road Transport Workers dated: 15.12.2022

(iii) Dankuni Railway Siding Truck Owner's Association letter dated: 03.1.2023

This Office is in receipt of the letter quoted above vide reference no.(i). It is apprised that Railway authority is taking all necessary action for construction and development of the mentioned works and committed to maintain the hygienic environment at all siding premises.

It is informed that National Federation of Indian Road Transport Workers is not involved in logistic operations at Dankuni Railway Siding. The involvement of vehicles including drivers and helpers are provided by Dankuni Railway Siding Truck Owner's Association.

For compliance of item no 6, as mentioned in the above referred memo (i), it may be noted that the transport workers are not railway staff and are recruited by the Labour Association in daily basis having no permanent status. Railway Authority is not liable to conduct regular health check-up of labours, drivers and helpers who are recruited on day to day basis by Dankuni Railway Siding Truck Owner's Association. This has also been corroborated by the Associate vide their letter. (copy enclosed).

Dankuni Railway Siding Truck Owner's Association provides health assistance to staff in case of any illness since they are recruited by them on daily basis having no permanent status.

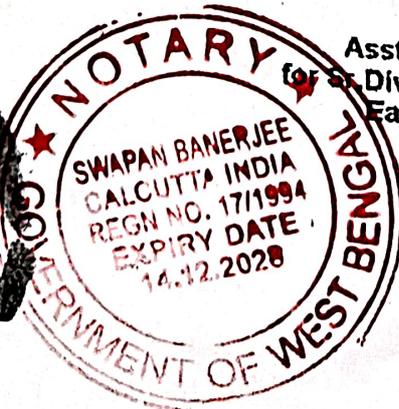
For compliance of the item no 8, it is intimated that Indian Railway is a Central Govt. Organization and is also Life line of the Nation. Railway is always prompt to comply all the conditions raised by SPCB and always try to maintain the same. Howrah Division is also committed in maintaining the minimum level of pollution at all Goods Sheds, including Dankuni as stipulated by West Bengal Pollution Control Board..

In view of the above it is requested to re-consider the deposition of Bank Guarantee amount of Rs. 2000000/- as Indian Railways is a Central Government Organization.

This is for kind information and necessary action please.

Lahul
10/01/23

Asstt. Commercial Manager,
Divisional Commercial Manager,
Eastern Railway, Howrah



R2

EASTERN RAILWAY
Howrah Division

COM/GR/CTO-CTE/WB/DKAE/HWH

Date: 24.01.2023

Chief Engineer
Operation & Execution Cell
West Bengal Pollution Control Board.

- Sub:- Compliance to the directions given by WBPCB dtd. 23.12.2022 regarding dust pollution at DKAE.
- Ref: (i) Memo no. 2184 (01)-1M-11/2009 (Pt-V) dtd. 23.12.2022.
- (ii) Letter issued by National Federation of Indian Road Transport Workers dated: 15.12.2022
- (iii) Dankuni Railway Siding Truck Owner's Association letter dated: 03.1.2023
- (iv) This Office letter of even no. dated 10.01.2023

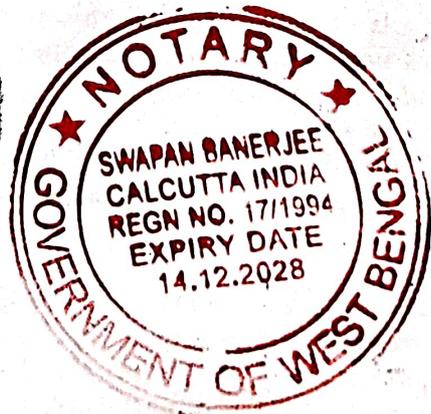
Reference above (iv), this division has requested to to re-consider the deposition of Bank Guarantee amount of Rs. 2000000/- as Indian Railways is a Central Government Organization. But no communication has been received regarding the subject case.

It is again informed that Railway authority is taking all necessary action for construction and development of the mentioned works and committed to maintain the hygienic environment at all siding premises. Howrah Division is also committed in maintaining the minimum level of pollution at all Goods Sheds, including Dankuni as stipulated by West Bengal Pollution Control Board..

In view of the above it is once again requested to re-consider the deposition of Bank Guarantee amount of Rs. 2000000/- as Indian Railways is a Central Government Organization and life line of the nation.

This is for kind information and necessary action please.

J. Banerjee
24/1/23
Asstt. Commercial Manager,
for Sr.Divisional Commercial Manager.
Eastern Railway, Howrah



450 27/1/23



LIFE

Lifestyle for Environment

WEST BENGAL POLLUTION CONTROL BOARD

(Department of Environment, Government of West Bengal)

Paribesh Bhawan, 10A, Block - LA, Sector III, Bidhannagar

Kolkata - 700 106, Ph. No.: 2202-3097/3096

Website: www.wbpcb.gov.in, Email: net.wbpcb-wb@bangla.gov.in

R3

120

Memo No.



11/2009(Part-XII)

Date: /03/2025

DIRECTION

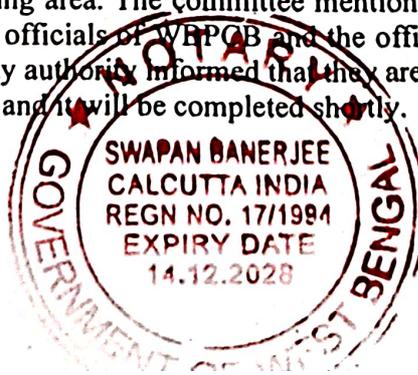
WHEREAS, M/s. Dankuni Railway Siding, Terminal Yard, Eastern Railway (Howrah Division) [hereinafter referred to as the unit] located at P.O. & P.S.-Dankuni, Dist.-Hooghly, Pin-712311 was inspected by the West Bengal Pollution Control Board (hereinafter referred to as the State Board) official on 02/12/2024 in connection with the compliance status in terms of the Direction issued by the State Board vide Memo No. 2184-1M-11/2009(Pt.-V) dated 23.12.2022. A Bank Guarantee (BG) of Rs. 20,00,000/- (Rupees twenty lakhs) only was also imposed on the railway authority as an assurance to comply with the Board's direction as well as environmental norms. But the railway authority did not submit the said BG. The State Board had again issued a letter to the unit on 13.02.2023 against their prayer dated 10.01.2023 & 24.01.2023 for exemption of submission of the BG amount, informing that their prayer has not been considered and the unit was directed to deposit the said Bank Guarantee of Rs. 20,00,000/-.

AND WHEREAS, during inspection one soda salt (bagged consignment) rake and one sugar (bagged consignment) rake were at the verge of completing un-loading activity. It appears from the inspection report that the railway authority is yet to comply with the said Direction of the State Board dated 23.12.2022. It is reported that the railway authority has finalized the tender for pollution control related work at Dankuni Goods Shed / Railway Siding and Letter of Acceptance (LoA) is raised. Necessary work is to be executed shortly.

AND WHEREAS, it is to be mentioned that the State Board had earlier received a public complaint lodged by Mr. Nawal Kishor Shrivastav, National Secretary, National Federation of Indian Road Transport Workers (AITUC) regarding health hazard issues of transport workers like drivers, helpers during the time they spent for loading and unloading process of coal, cement, stone-chips at Dankuni railway yard.

AND WHEREAS, M/s. Dankuni Railway Siding, Terminal Yard, Eastern Railway (Howrah Division) was called for a hearing on 17/12/2024 at the Head office of the Board. The representatives on behalf of the railway authority appeared in the hearing and submitted that they have issued Letter of Acceptance on 14.11.2024 for pollution control related works at Dankuni Goods shed and the said work shall be completed within 12 months from the issuance of LoA. They also submitted that tender for procurement of automatic ambient air quality monitoring station along with a display board and sound monitoring system will be floated shortly. They said that transport workers are not railway staff, so the railway authority is not liable to conduct regular health check up of labourers, drivers and helpers deployed by a third party agency. They also said that in a meeting held on 24.08.2023 at WBPCB between the Board officials and the railway authorities, they had requested for exemption of deposition of Bank Guarantee of Rs. 20,00,000/- as was imposed by the State Board on 23.12.2022 and in this regard DRM, Howrah sent a letter on 29.08.2023.

AND WHEREAS, the Technical Committee noted that the railway authority has not implemented any condition as per Direction issued by the State Board two years ago for minimization of environmental pollution in the railway siding area. The committee mentioned that during a meeting between the Member Secretary and senior officials of WBPCB and the officials of Eastern Railway authority on 24.08.2023 wherein the railway authority informed that they are in the tendering process for installation of pollution control devices and it will be completed shortly.



NOW THEREFORE, considering the above, M/s. Dankuni Railway Siding, Terminal Yard, Eastern Railway (Howrah Division) located at P.O. & P.S.-Dankuni, Dist.-Hooghly, Pin-712311 is hereby directed as follows:-

1. That, the unit shall comply with the Direction issued by the State Board vide Memo No. 2184-1M-11/2009(Pt.-V) dated 23.12.2022 regarding pollution control related works and other works positively by 31st December, 2025.
2. That, the unit shall complete the work for development of adequate green belt area within its siding area by 31st December, 2025.

The Environmental Engineer & In-charge, Hooghly Regional Office of the State Board is requested to oversee the compliance of Board's direction and submit a compliance report in this regard. The matter will be reviewed again after getting the compliance report from the Hooghly Regional Office of the Board.

This direction is issued in exercise of the powers conferred under the provision of Section 33A of Water (Prevention & Control of Pollution) Act, 1974, Section 31A of Air (Prevention & Control of Pollution) Act, 1981, the Environment (Protection) Act, 1986 and Rules made there under after being approved by the Competent Authority.

By Order,

Sd/-

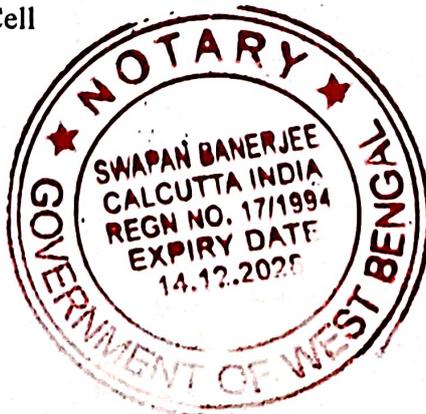
Officer-on-Special Duty
(Operation & Execution)
West Bengal Pollution Control Board

Memo No. 10703(5) -1M-11/2009(Part-XII)

Date: 18/03/2025

Copy forwarded for information and necessary action to:-

1. M/s. Dankuni Railway Siding, Terminal Yard, Eastern Railway (Howrah Division), P.O. & P.S.- Dankuni, Dist.-Hooghly, Pin-712311
2. The Divisional Railway Manager, Eastern Railway, Howrah Division, DRM Building, Howrah, Pin-711 101
3. The Chief Engineer, Planning & EIM Cell, WBPCB
4. The Senior Law Officer, WBPCB
5. The Special Law Officer (NGT), WBPCB
6. The Environmental Engineer & In-charge, Hooghly Regional Office, WBPCB
7. T.A. to the Member Secretary, WBPCB
8. P.A. to the Chairman, WBPCB
9. Technical Cell, WBPCB for updating the website
- 10 Environment Officer- Communication, WBPCB – for circulation through float file
- 11 Guard file of O & E Cell



Swapan Banerjee
Officer-on-Special Duty
(Operation & Execution)
West Bengal Pollution Control Board



ANNEXURE F P/6

R4¹²²
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West Bengal Pollution Control Board
(Department of Environment, Government of West Bengal)
Paribesh Bhawan, Bldg. 10A, Block LA
Sector III, Salt Lake, Kolkata 700 106
Tel: 2335-6730, 2335-9088/7428/8211/6731/0261/8861
Fax: (0091) (033) 2335-2813

Memo No.

-IM-11/2009(Pt.-V)

Date: 11/2/2022

DIRECTION

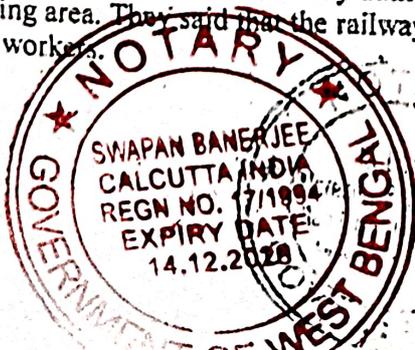
WHEREAS, M/s. Dankuni Railway Siding, Terminal Yard, Eastern Railway, Howrah Division, (hereinafter referred to as the unit) at P.O. & P.S. – Dankuni, Dist – Hooghly, Pin – 712311 is a Railway Siding/Yard.

AND WHEREAS, a public complaint lodged by Mr. Nawal Kishor Shrivastav, National Secretary, National Federation of Indian Road Transport Workers (AITUC) before the West Bengal Pollution Control Board (hereinafter referred to as the State Board) regarding health hazard issues of transport workers like drivers, helpers during the time they spent for loading and unloading process of coal, cement, stone-chips at Dankuni railway yard.

AND WHEREAS, in connection with the said complaint, the railway siding was inspected by the State Board official on 10.11.2022. During inspection the following observations were made by the inspecting official:

- Dankuni Railway Siding is situated near Dankuni Railway Station at a distance of 500m (approx.)
- The siding is stretched about more than a kilometer (approx.) along the Railway Tracks, covering the width of 500m (approx.) for its activity zone. There are 6(six) lines and four wharfs (loading-unloading space/platform) in the siding. All wharfs are concretized.
- The siding is used for loading-unloading of coal, Hot Roll (Steel Sheet), Cement, Coal Tar, Sugar, Wheat, Maize and Salt.
- During inspection no trace of stone-chips loading-unloading activity was noticed in and around the wharf.
- During inspection one Coal Rake was found standing in one of its 06(six) loading-unloading bay (line) and coal consignment was found dumped on the wharf in open air, all along both the sides of the loading-unloading line. Dumpers (merchant's vehicle) were also found being loaded to transport the coal consignment.
- The entire loading-unloading site, including the approach area was found dust laden. A cloud of dust was found engulfing the surrounds, while a vehicle was passing through.
- No dust suppression arrangement was noticed anywhere in the site.
- No Cement loading-unloading activity was observed during inspection.
- No transit godown was noticed at the site excepting a Central Railway Ware-housing Facility, which can be utilized by the party (merchant) in lieu of charges.

AND WHEREAS, M/s. Dankuni Railway Siding was called for a hearing on 29.11.2022 at the Head office of the Board. Shri Arup Mondal, and Shri Ritesh Asthana, members of National Federation of Indian Road Transport Workers (AITUC) were present during the hearing. They complained against the said railway siding about the severe dust pollution in the surroundings due to loading and unloading activity by the said railway siding resulting in serious health problems among the workers like drivers, helpers etc. They also complained that the railway authority has not taken any measures for remission of dust pollution in the siding area. They said that the railway authority should be properly addressed about the health of the transport workers.



24 18 25
 AND WHEREAS, the representatives on behalf of Dankuni Railway Siding were appeared in the hearing and submitted the following:

- The unit has valid Consent to Operate.
- All wharfs are concretized.
- Sweeping of wharf is done on a regular basis and collect all dust particles and dispose at low land area (outside wharf area).
- Water jet is used to clean the wharf to reduce dust pollution.
- All the wharfs are regularly cleaned and water is sprinkled to minimize dust pollution at the siding area.
- Dust laden water is discharged by them after proper sedimentation.

NOW THEREFORE, considering the above, M/s. Dankuni Railway Siding, Terminal Yard, Eastern Railway, Howrah Division at P.O. & P.S. - Dankuni, Dist. - Hooghly, Pin - 712311 is hereby directed as follows:

1. That, the railway authority shall install mounted water sprinklers and also ensure continuous functioning of the same during material loading/unloading/handling activity at the siding area to minimize coal dust pollution.
2. That, the railway authority shall install and operate mist cannons for suppression of dusts immediately after loading and unloading activity at the siding area.
3. That, the railway authority shall provide dust screen walls at heavy loading and unloading traffic handling points along periphery of the premises with adequate height to minimize dust pollution.
4. That, the railway authority shall develop greenbelt preferably three tier plantation along the periphery within the siding area to control dust emission.
5. That, the railway authority shall install automatic sensor based ambient air quality monitoring station along with a display board to see real time data and sound monitoring system at the entrance of main gate and other place of railway siding area.
6. That, the railway authority shall conduct periodic health check up of the transport workers.
7. That, the railway authority shall comply with the 'Inventorization of Railway Sidings and Guidelines for their Environment Management' published on March, 2015 by the Central Pollution Control Board and the Direction of the Railway Board, Ministry of Railways, Govt. of India vide no. 2015/EnHM/15/01 dated 16.04.2018.
8. That, the railway authority shall execute a Bank Guarantee (BG) (proforma enclosed) of Rs. 20,00,000/- (Rupees twenty lakhs) only valid for twelve (12) months within fifteen [15] days from the date of issuance of this direction in favour of the WEST BENGAL POLLUTION CONTROL BOARD (Union Bank of India IFSC Code UBIN0906638) as an assurance to comply with the Board's directions as well as environmental norms.

The Sr. Environmental Engineer & In-charge, Hooghly Regional Office of the State Board is requested to oversee the compliance of Board's direction.

This direction is issued in exercise of the powers conferred under the provision of Section 33A of Water (Prevention & Control of Pollution) Act, 1974, Section 31A of Air (Prevention & Control of Pollution) Act, 1981, the Environment (Protection) Act, 1986 and Rules made thereunder after being approved by the Competent Authority.



By Order,

Sd/-

Chief Engineer
 Operation & Execution Cell
 West Bengal Pollution Control Board

85-74-

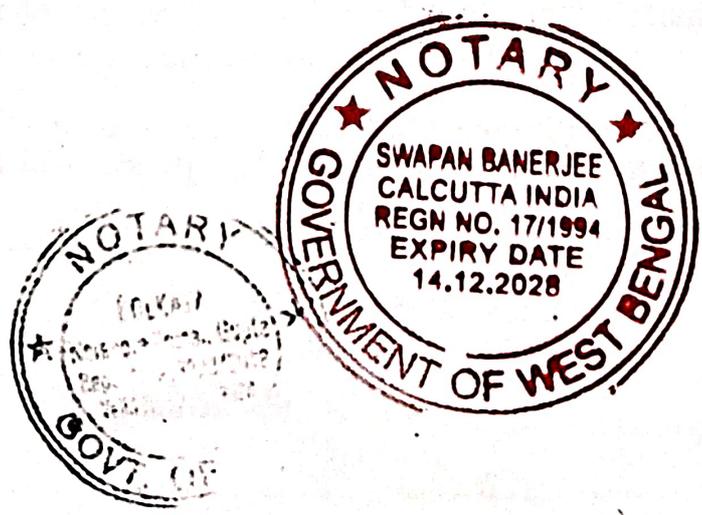
Memo No. 2184 (11) -IM-11/2009(PL-V)

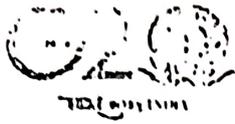
Date: 23/12/2022

Copy forwarded for information and necessary action to:

1. M/s. Dankuni Railway Siding, Terminal Yard, Eastern Railway, Howrah Division, P.O. & P.S. – Dankuni, Dist. – Hooghly, Pin – 712311
2. The Divisional Railway Manager, Eastern Railway, Howrah Division, DRM Building, Howrah, Pin-711 101
3. OSD to the Hon'ble MIC, Dept. of Environment, Govt. of W.B. Prani Sampad Bhavan, 5th Floor, LB-2, Sector-III, Bidhannagar, Kolkata-700106
4. Sr. P.A to the Principal Secretary, Dept. of Environment, Govt. of W.B., Prani Sampad Bhavan, 5th Floor, LB-2, Sector-III, Bidhannagar, Kolkata-700106
5. The Chief Engineer, Planning & EIM Cell, WBPCB
6. The Senior Law Officer, WBPCB
7. The FAM, WBPCB
8. The Sr. Environmental Engineer & In-Charge, Hooghly Regional Office, WBPCB
9. T.A. to the Member Secretary, WBPCB
10. P.A. to the Chairman, WBPCB
- ✓ 11. Mr. Nawal Kishor Shrivastav, National Secretary, National Federation of Indian Road Transport Workers (AITUC), 50/1, Nirmal Chandra Street, Kolkata – 700 012
12. Technical Cell, WBPCB updating the website
13. Environment Officer- Communication, WBPCB – for circulation through float file
14. Guard file of O & E Cell


Chief Engineer
Operation & Execution Cell
West Bengal Pollution Control Board





Sanjeev Kumar
मंडल रेल प्रबंधक
Divisional Railway Manager

Annexure R-4
169
33

भारत सरकार / पूर्व रेलवे
मंडल रेल प्रबंधक कार्यालय
हावड़ा - 711101
GOVERNMENT OF INDIA
EASTERN RAILWAY
DRM OFFICE
HOWRAH-711101
Office No. (033) 2641-1022

No COM:GR/CTO-CTE/VB/DKAE/HWH

Date: 29.08.2023

Member Secretary,
West Bengal Pollution Control Board,
Govt of West Bengal,
Paribesh Bhawan,
10A, Block-LA, Sector-III,
Bidhannagar, Kolkata- 700106.

Sub:- Regarding compliance to the directions given by WBPCB regarding dust pollution at Dankuni Goods Shed.

Ref:- i) WBPCB Memo no. 964-211/WPB/O&E/2012 (Pt-III) dtd.3.8.2023.
ii) Meeting held at your office on 24.08.2023.

Dear Sir,

I convey my sincere thanks for sparing time from your busy schedule for meeting with Eastern Railway/Howrah Division Team consisting Assistant Divisional Railway Manager/Admin. Sr. Divisional Commercial Manager/Howrah and Divisional Commercial Manager/Howrah on 24.08.2023.

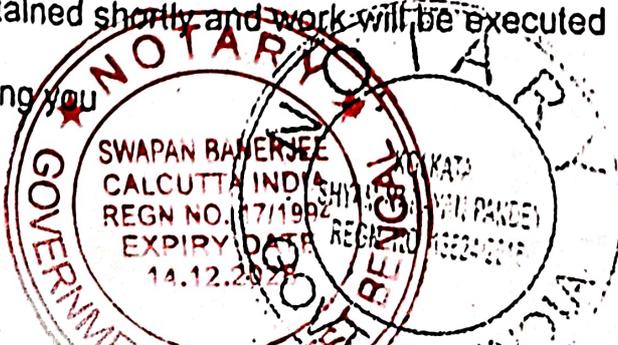
Furthermore, you have been kind enough to accord consent to exempt deposition of Bank Guarantee keeping in view that Eastern Railway is a Central Government Entity.

Regarding pollution control measures we have already taken efforts by proposing a work of Rs. 2.82 crores in Financial Year 2023-24 which include following works:-

- 1) Civil Works (Installation of Dust Screen Walls, Fogger Mist Cannons, 3-tier tree plantations, Drainage system etc.): - Rs. 1.57 Crores.
- 2) Other Works (Installation of 2 AAQ Monitoring System and 2 Noise Monitoring System with Display Boards): - Rs. 1.25 Crores.

The subject proposal is under process of sanction from Ministry of Railways which will be obtained shortly and work will be executed accordingly.

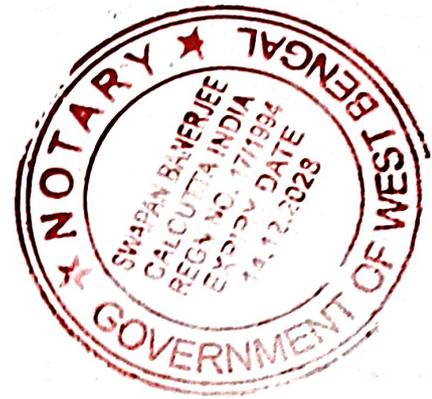
Thanking you



Yours faithfully,

(Signature)
29.08.2023
(Sanjeev Kumar)

X



BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 121/2024/EZ

NATIONAL FEDERATION OF INDIAN ROAD
TRANSPORT WORKERS & ORS.

.....APPLICANT(S)

VERSUS

UNION OF INDIA & ORS.

..... RESPONDENT(S)

AFFIDAVIT FILED BY THE WEST BENGAL
POLLUTION CONTROL BOARD.

DIPANJAN GHOSH
ADVOCATE
HIGH COURT AT CALCUTTA